



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex,
Lodhi road, New Delhi 110 003.

Dated: 17.09.2025

NOTICE

Please take notice that the following matters listed in the Court – II on 17.09.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1556 of 2024 & I.A. No. 5638 of 2024 Part Heard	BDO Restructuring Advisory LLP Vs. Sanjay Gupta Liquidator & Anr. With	Komal Abrol	Dhrupad Vaghani
2.	Comp. App. (AT) (Ins) No. 1557 of 2024 & I.A. No. 5641 of 2024 Part Heard	Sundresh Bhat, Erstwhile Liquidator of ABG Shipyard Ltd. Vs. Sanjay Gupta, Liquidator of ABG Shipyard Ltd.	Shruti Pandey	Dhrupad Vaghani
3.	Comp. App. (AT) No. 47 & 85 of 2023 Part Heard	Nanda Kishore Behera & Anr. Vs. Jay D Superstructure Pvt. Ltd. & Ors.	Dipak Kumar Jena Ruby Rajesh	Saunak Mitra Neeraj Kr Gupta Sunil Sharan Ssmantary
4.	Comp. App. (AT) No. 102 of 2020 Part Heard	Shri Anup Kumar Khemani & Ors. Vs. Balendra Choudhury & Ors. With	Anindita Mitra	Abhinav Hansaria-R3
5.	Comp. App. (AT) No. 103 of 2020 Part Heard	Assam Medical Corporation Pvt. Ltd. Vs. Balendra Choudhury & Ors. With	Abhinav Hansaria	R Jawahar Lal-R1 R2 Anindita Mitra-R5, R7, R12, R13 & R14
6.	Comp. App. (AT) No. 104 of 2020 Part Heard	Kali Charan Das Trust Vs. Balendra Choudhury & Ors. With	Dhruv Suri	R. Jawahar Lal-R1 & R2 Abhinav Hansaria-R3 Anindita Mitra-R6, R8, R13, R14 & R15

7.	Comp. App. (AT) No. 113 of 2020 Part Heard	Balendra Choudhury & Anr. Vs. Assam Medical Corporation Ltd. & Ors.	R. Jawahar Lal	Abhinav Hansaria-R1 Gautam Singhal-R1 & R2
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By order of Hon'ble Chairperson
-Sd/-
Registrar